respect of the work force. In the case of 10 heavy loss making public enterprises (PSEs) a scheme of voluntary separation scheme conforming to the VRS model has been implemented by the Department of Heavy industries. Sick companies are referred to the BIFR for revival. Revival package are sought to be implemented in accordance with BIFR's plans. These include restructuring, write offs, conversion of loans into equity, fresh infusion of capital etc.

Use of Disinvestment Fund

- 1897. DR. ALLADI P. RAJKUMAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government propose to spend a part of the money collected through the disinvestment of Public Sector Enterprises on making the viable PSE's stronger; and
 - (b) if so, the viable rehabilitation programmes devised for weak units?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) The proceeds of disinvestment of Government equity in Public Sector Undertakings (PSUs) are credited into the Consolidated Fund of India. Government provides Plan & non-Plan budgetary support to PSUs in relation to assessed needs.

Financial Sector Reforms

- 1898. DR. GOPALRAO VITHALRAO PATIL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that the Confederation of Indian Industry (CII) has urged Government to take up reforms in the pension sector in tandem with insurance sector reforms to strengthen the overall financial sector reforms; and
 - (b) if so, the reaction of Government to the above demand?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) As part of the